



Central Administrative Tribunal Jammu Bench, Jammu

O.A. No.62/911/2020

Friday, this the 16th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Dr. Irfana Rasool Gadda,
Aged about 36 years,
D/o. Ghulam Rasool Gadda,
R/o. Govt. Housing Colony,
Lal Bazar Srinagar, Kashmir.

...Applicant
(Mr. Syed Sajid Geelani & Mr. Mansoor Ahmad)

Versus

1. Union Territory of J&K through Commissioner-Secretary to Govt. Health & Medical Education Deptt., Civil Secretariat, Srinagar/Jammu.
2. Director Health Services, Kashmir, Sringar.
3. Principal Govt. Medical College, Sringar.

...Respondents

(Mr. Rajesh Thapa, Deputy Advocate General)

ORDERS (ORAL)



Hon'ble Mr. Anand Mathur, Member (A):

During the course of arguments, learned counsel for the applicant submitted that it would be in the interest of justice if the O.A is disposed of with a direction as is granted in a similar matter in OA No. 062/590/2020 dated 31.8.2020 (Annexure AII) directing the respondents to consider the case of the applicant for selection to the post of Registrar/Demonstrator within a stipulated period of time.

2. In view of the above submission made by the applicants' counsel, O.A is disposed of with a direction to the respondents to consider the case of the applicant for selection to the post of Registrar/Demonstrator without insisting of NOC, within a period of three weeks from the date of receipt of a copy of this order.

3. The Original Application is disposed of as above. No order as to costs.



(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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